

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 40**

**CA 29/2023 CA 44/2023**

**IN**

**CP/3638(MB)2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **21.08.2024**

NAME OF THE PARTIES:      UNION OF INDIA V/s INFRASTRUCTURE  
LEASING AND FINANCIAL SERVICES  
LTD. & ORS.

SECTION 241-242 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Hamd Bhati, Ld. Counsel for Applicant in CA 29 and 44 of 2023.  
Chery Fernandes, Ld. Counsel for CITI Bank, Respondent No.2 present.  
Ms. Onshi Jakhar, Ld. Counsel for the Union of India present.
2. Ld. Counsel for the Union seeks time stating that arguing Counsel is not available. Time granted.
3. List this matter for further consideration on **30.08.2024**.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**